

By email

GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/4317/A

From:- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Chandan Das
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 20th July, 2018.

Sub: **Casual Leave and station Leave permission with official allotted vehicle.**

Ref:- Your letter No. DJ/BAK/2035/18, dtd. 17.07.2018.

Sir,

With reference to the above, I am directed to inform you that, you have been granted 2 (two) days Casual Leave on 20.07.2018 and 21.07.2018 along with station leave permission with the official vehicle, at your own cost, w.e.f. the evening of 19.07.2018 till the morning of 23.07.2018.

Further, the Chief Judicial Magistrate, Baksa, will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,


REGISTRAR (VIGILANCE)

20/7/18